## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/ 17	:=0	Hearing	Rule-6 of	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

NAME (IN CAPITAL)

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

12. ASHISH KRUPAKAR PETITIONERS 998-667-0997 PERATIONAL CREATION

Counsel for petitioner is present. Proxy counsel for respondent is also present. He requested time to file objections.

List it on 31.08.2017 as a last chance.

MEMBER (J)

MEMBER (T)